

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/5259 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the th 17 June, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. FC.XII-3/2023/994/E dated 13.06.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.06.2023**. The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

sdr
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/5260/A, dated , 17-06-2023

Copy to:

1. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)
[Signature]